

[*English*]

Foreign Investment

1947. SHRI R. N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI DAULAT RAM SARAN:
SHRI PRAKASH V. PATIL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to ban investment in India by foreign investors or for investment in some selective areas;

(b) the time by which the above proposal is likely to be implemented; and

(c) if the reply to part (a) is in negative, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to c). Government's foreign investment policy is selective and is designed to channelise such investments into areas which require sophisticated technology, or where critical production gaps exist or which would help increase the country's export potential. While Government's basic policy is aimed at reducing unnecessary dependence on external resources, it is recognised by the Government that it is equally necessary to update production technology continuously to keep pace with rapid technological advances taking place in the developed countries. The import of technology is, therefore, selective and is ordinarily permitted in high technology areas in export oriented or import substitution manufacture of for enabling indigenous industry to upgrade its existing technology to attain efficiency and competitive strength.

Development of L.T.A.by N.A.L.

1948. SHRI H. C. SRIKANTIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the National Aeronautical Limited (NAL) has proposed to develop Light Transport Aircraft (LTAS) to meet the needs of air taxi operators in the country;

(b) if so, whether feasibility report was completed;

(c) the estimated production of such planes; and

(d) when it is likely to start manufacturing these aircraft?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) National Aeronautical Laboratory proposes to develop a multi-role light transport aircraft.

(b) No, Sir.

(c) and (d). Do not arise.

[*Translation*]

Import of Butadiene and Styrene

1949. SHRI RAJVEER SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given on 8.5.90 to the Unstrapped Question No. 7945 regarding import of Butadiene and Styrene and state:

(a) whether in May, 1990 Butadiene and Styrene were imported at a price which was higher than the price prescribed by Government and if so, the price difference in this import;

(b) the name of the chemical company which made their import and the particulars thereof;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the outcome thereof; and if not,

the reasons for not conducting an enquiry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b). Butadiene and Styrene are both listed under OGL in the current import policy. Users of these items, therefore, import them directly at prices negotiated directly with the suppliers.

(c) and (d). Do not arise.

[English]

Vizzaswaram Gas Based Power Plant

1950. SHRIMATI J. JAMUNA: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government have accorded sanction for the supply of natural gas to the second Unit of the Vizzaswaram gas based power generation unit in Andhra Pradesh; and

(b) if not, the reasons for the delay?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). As per present indications, about 1.5 million cubic meters per day of gas is likely to be available to Andhra Pradesh State Electricity Board (APSEB) for power generation from Krishna Godavari Basin. The APSEB have proposed to set up 400 MW Combined Cycle gas-based thermal power station in Krishna Godavari Basin. Accordingly, the project report for 3x100 MW gas-based thermal power station at Vijeswaram Stage-

II and 3x100 MW thermal power station near Rajamundri are being revised to the capacity of 400 MW by the APSEB. The revised project reports are awaited from the APSEB.

Gas-Based Power Projects of Tamil Nadu

1951. SHRI P. R. S. VENKATESAN: Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation has proposed for generating power through gas based projects in Tamil Nadu by using large quantity of gas available in Cauvery basin;

(b) if so, the details thereof;

(c) whether Government have any schemes in the Eighth Plan for setting up of such projects in Tamil Nadu and in other States; and

(d) if so, the details in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). At present, National Thermal Power Corporation (NTPC) have no proposal for generating power through gas based power project in Tamil Nadu.

(c) and (d). During the 8th Five Year Plan period, a total capacity addition of about 7485 MW is envisaged from the gas based power projects. The details of the various gas based power projects expected to yield benefits during the Eighth Plan period are given in the statement given below.